



KERALA STATE LEGAL SERVICES AUTHORITY

Niyama Sahaya Bhavan, High Court Compound, Ernakulam, Kochi - 682031
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No.3497/D/2020/KeLSA

04.09.2020

NOTIFICATION NO.6 OF 2020

The following posts in various Legal Services Institutions in Kerala will be filled up by deputation. The bio-data and statement under Rule 144 Part I K.S.R. of willing and eligible candidates, together with the No Objection Certificate from the Head of the Department shall be forwarded so as to reach this office on or before **04.10.2020**

Office of the Kerala State legal Services Authority

Sl.No.	Name of Post	No. of post vacant	Station	Method of Appointment
1	Office Attendant (16500-35700)	1	Ernakulam	By deputation from the category of Office Attendant in the Law Department or similar category of officers from any other subordinate services.
2	Driver (18000- 41500)	1	Ernakulam	By deputation from the category of Driver in the Law Department or similar category of officers from any other subordinate services.

Office of the District Legal Services Authority

Sl.No.	Name of Post	No. of post vacant	Station	Method of Appointment
1	Section Officer (36600-79200)	1	Manjeri	By deputation from the category of Section Officer in the Law Department or similar category of officers from the Kerala High Court Service or from any other state services with degree in Law

2	Clerk cum Typist (27800-59400)	1	Ernakulam	By deputation from the category of Typist Gr.I from any Government Departments
3	Office Attendant (16500-35700)	6	Thodupuzha, Thrissur, Manjeri, Kozhikode, Wayanad, Kasaragod	By deputation from the category of peons from any Government Departments

Office of the Taluk Legal Services Committee

Sl.No.	Name of Post	No. of post vacant	Station	Method of Appointment
1	Secretary (29200-62400)	7	Kottayam, vaikom, Devikulam, Peermade, Mannarkkad, Tirur, Kannur,	By deputation from the category of Legal Assistant Gr II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government
2	Clerk cum Typist (20000-45800)	21	Adoor, Kozhencherry, Karthikappally, Mavelikkara, Vaikom, Kanjirapally, Thodupuzha, Udumbanchola, Devikulam, Aluva, Kanayannur, Muvattupuzha, Kodungallur, Thalappilly, Palakkad, Mannarkkad, Ottappalam, Tirur, Perinthalmanna, Sulthan Bathery, Kasaragod	By deputation from the category of Typist Gr.II from any Government Departments.

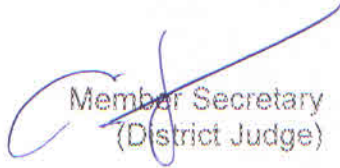
Office of the ADR Centre, District Level

Sl.No.	Name of post	No. of post vacant	Station	Method of appointment
1	Clerk, ADR Centre, District Level (29200- 62400)	4	Pathanamthitta, Thodupuzha, Thrissur, Kozhikode,	By deputation from the category of Legal Assistant Gr II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services having a degree of law
2	Office Attendant ADR Centre, District Level	2	Ernakulam, Kasaragod,	By deputation from the category of Office Attendant of Law

(16500-35700)			Department or similar category of officers from other Subordinate Services
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Office of the Permanent Lok Adalat

Sl.No.	Name of post	No. of post vacant	Station	Method of appointment
1	Head Clerk (27800-59400)	1	Ernakulam	In the category of Head Clerk from the State Subordinate Judicial Service or from High court services


Member Secretary
(District Judge)